## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 95 OF 2016 & IA NO. 357 OF 2017

Dated: 19th February, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

Jaiprakash Power Ventures Ltd.

.... Appellant(s)

Vs.

Madhya Pradesh Electricity Regulatory Commission

.... Respondent(s)

& Anr.

Counsel for the Appellant(s) : Mr. Molshree

Mr. Sourya Prakash

Counsel for the Respondent(s) : Ms. Mandakini Ghosh

Ms. Aradhna Tandon

Mr. Alok Shankar

Mr. Nayan Tara Pande

## **ORDER**

As agreed by learned counsel for the parties, list the matter for

hearing on <u>12.04.2018.</u>

(Justice N. K. Patil) Judicial Member (I.J. Kapoor)
Technical Member

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